NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/646/2017

NAME OF THE PETITIONER(S)

: GIMPEX PVT LTD

NAME OF THE RESPONDENT(S)

: SURANA POWER LTD

UNDER SECTION

: 9 RULE 6

UNDER SECTION		: 9 RULE 6	
S.No.	Name (in Capital)	Represented by	Signature
()	A. ABdml Harreed For DOV Partners	Council for petition	17.
	For DOV Partners		R.A.
2)	P.v. Preceja. Coursel for Resp	coursel for Resp.	
	Coursel for Rest		

ORDER

Counsel representing both the parties are present. Counsel for respondent stated that the Managing Director is intending to negotiate with the petitioner for exploring the possibility of settling the matter and prayed for time to make submissions in this regard. Counsel for petitioner stated that he has no objection to granting time to the respondent. Time is extended at request. Put up on 21.12.2017.

S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)

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